

IN THE SUPREME COURT OF INDIA  
INHERENT JURISDICTION  
REVIEW PETITION (CRL.) NO. OF 2020 D. NO. 44581/2018 IN  
WRIT PETITION (CRL.) NO. 194 OF 2017

ALL RELIGIOUS AFFINITY MOVEMENT. REP. BY ITS SECRETARY, ALBERT  
SELVAM. PETITIONER(S)

JOSEPH SHINE & ANR. VERSUS RESPONDENT(S)

WITH  
REVIEW PETITION (CRL.) NO. OF 2020 D. NO. 30958/2019  
IN  
WRIT PETITION (CRL.) NO. 194 OF 2017  
O R D E R

Permission to file Review Petitions is granted.

Delay condoned.

Signature Not Verified We have carefully gone through the Review Digitally signed by

CHARANJEET KAUR Petitions and the connected papers filed therewith. Date: 2020.06.12 18:18:34 IST  
Reason:

We do not find any ground, whatsoever, to entertain the same. The Review Petitions are,  
accordingly, dismissed.

.....CJI.[ S.A. BOBDE ] .....J. [ ROHINTON FALI NARIMAN ] .....J.  
[ A.M. KHANWILKAR ] .....J. [ DR DHANANJAYA Y. CHANDRACHUD ].....J.  
[ INDU MALHOTRA ] NEW DELHI, MAY 28, 2020.

ITEM NO.1001

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A RECORD OF PROCEEDINGS

REVIEW PETITION (CRIMINAL) Diary No(s). 44581/2018 IN WP(CRL.) No. 194/2017 ALL

RELIGIOUS AFFINITY MOVEMENT SECRETARY, ALBERT SELVAM Petitioner(s) VERSUS JOSEPH SHINE &  
ANR. Respondent(s) (IA No. 177069/2018 - APPLICATION FOR PERMISSION

TO FILE REVIEW PETITION, IA No. 177073/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION) WITH Diary No(s). 30958/2019 IN WP(CRL.) No. 194/2017 (PIL-W) (IA No.130075/2019 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION,IA No.130068/2019 - CONDONATION OF DELAY IN FILING REVIEW PETITION,IA No. 145140/2019 -PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES) Date : 28-05-2020 These matters were circulated today.

CORAM :

HON'BLE THE CHIEF JUSTICE HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN HON'BLE MR. JUSTICE A.M. KHANWILKAR HON'BLE DR. JUSTICE D.Y. CHANDRACHUD HON'BLE MS. JUSTICE INDU MALHOTRA By Circulation UPON perusing the papers the Court made the following O R D E R  
Permission to file

review petitions is granted.

Delay condoned.

The Review Petitions are dismissed.

Pending applications stand disposed of.

[ CHARANJEET KAUR ]

ASSTT.REGISTRAR-CUM-PS

[ INDU KUMARI POKHRIYAL ]

ASSTT. REGISTRAR

[ Signed order is placed on the file ]